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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **O.M.P. (COMM) 372/2017**

RATTAN INDIA POWER LTD. Petitioner
Through: Mr. Tanmaya Mehta, Mr. Devyansh H.
Rathi and Ms. Sumedha Rathi, Advocates.
versus

BHARAT HEAVY ELECTRICALS LTD. Respondent
Through: Mr. Jayant Mehta, Sr. Advocate with Mr.
Sameer Rohatgi, Mr. Namit Suri, Mr.
Rameezuddin Raja and Ms. Anu
Srivastava, Mr. Anup Jain & Mr. Vyom
Chaturvedi, Advocates.

O.M.P. (COMM) 373/2017, I.A. 12102/2017, I.A. 12165/2017

SINNAR THERMAL POWER LIMITED Petitioner
Through: Mr. Rajat Navet and Mr. Kushagra Pandit,
Advocates.
versus

BHARAT HEAVY ELECTRICALS LTD. Respondent
Through: Mr. Jayant Mehta, Sr. Advocate with Mr.
Sameer Rohatgi, Mr. Namit Suri, Mr.
Rameezuddin Raja and Ms. Anu
Srivastava, Mr. Anup Jain & Mr. Vyom
Chaturvedi, Advocates

**OMP (ENF.) (COMM.) 149/2017, EX.APPL.(OS) 99/2022, I.A.
13749/2017, I.A. 13750/2017**

BHARAT HEAVY ELECTRICALS LTD. Decree Holder
Through: Mr. Jayant Mehta, Sr. Advocate with Mr.
Sameer Rohatgi, Mr. Namit Suri, Mr.
Rameezuddin Raja and Ms. Anu



Srivastava, Mr. Anup Jain & Mr. Vyom
Chaturvedi, Advocates

versus

RATTAN INDIA POWER LTD. Judgement Debtor
Through: Mr. Tanmaya Mehta, Mr. Devyansh H.
Rathi and Ms. Sumedha Rathi, Advocates.

OMP (ENF.) (COMM.) 150/2017, EX.APPL.(OS) 83/2022, I.A.
13753/2017

BHARAT HEAVY ELECTRICALS LTD. Decree Holder
Through: Mr. Jayant Mehta, Sr. Advocate with Mr.
Sameer Rohatgi, Mr. Namit Suri, Mr.
Rameezuddin Raja and Ms. Anu
Srivastava, Mr. Anup Jain & Mr. Vyom
Chaturvedi, Advocates.

versus

SINNAR THERMAL POWER LIMITED Judgement Debtor
Through: Mr. Rajat Navet and Mr. Kushagra Pandit,
Advocates.

CORAM:
HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER
07.08.2023

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EX.APPL.(OS) 549/2023 in OMP (ENF.) (COMM.) 149/2017

List for further consideration on 08.08.2023 at 02:15 PM.

MANOJ KUMAR OHRI, J

AUGUST 7, 2023
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